

8

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

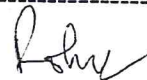
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/32/ (IB)/2017  
NAME OF THE PETITIONER(S) : UNION ROADWAYS CORPORATION  
NAME OF THE RESPONDENT(S) : BUMI GEO ENGINEERING  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ROHIT KASHNA

Counsel for Petitioner



**ORDER**

Counsel for petitioner present and stated that the matter has been settled between the parties and prayed for time to file memo of settlement. Counsel for respondent called absent. Time is enlarged at request. Put up on 22.01.2018.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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